

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES**

LOK SABHA

UNSTARRED QUESTION NO. 3631

TO BE ANSWERED ON THE 8th August, 2022

‘PSUs without CMD ’

3631: DR. SANJAY JAISWAL:

Will the Minister of Finance be pleased to state:-

- (a) whether it is a fact that a number of Public Sector Undertakings (PSUs) are functioning without a Chairman and Managing Director (CMD) for a long period and if so, the details of such PSUs and the date since when these positions have been vacant; and
- (b) the steps being taken by the Government to fill up the vacant posts expeditiously?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KISHANRAO KARAD)**

(a & b): Occurrence of the vacancies of Chairman and Managing Director (CMD/MD) of Central Public Sector Enterprises (CPSEs) and their filling up is a continuous process. Though efforts are made to ensure that the board level posts do not remain vacant for long, at any point in time, there would be some posts remain vacant due to various reasons. However for smooth functioning of the organization any vacant board level post is put under additional charge of other serving officer. Public Enterprises Selection board (PESB) undertakes selection process of CMDs/MDs for CPSEs, as per the vacancy reported by the administrative Ministry / Department. The appointment of the candidates recommended by Public Enterprises Selection board (PESB) / Search Cum Selection Committee (SCSC) / Civil Services Board (CSB) is made by the administrative Ministries / Departments concerned with the approval of the competent authority. As per the information provided by PESB, on 25-07-2022, 21 posts of CMDs/MDs of CPSEs were vacant, details of which are placed at Annexure.

**Annexure referred to in reply to Lok Sabha Unstarred Question No. 3631
for reply on 8th August, 2022**

Status of vacant posts of CMDs/MDs in CPSEs (as on 25-07-2022).

Sr. No.	CPSE	Date of Vacancy	Name of Ministry / Department
A	Selection process is underway		
1	ARTIFICIAL LIMBS MFG. CORP OF INDIA	01-01-2022	M/o Social Justice & Empowerment
2	NATIONAL SEEDS CORPN. LTD.	01-10-2021	M/o Agriculture and Farmers Welfare
3	NORTH EASTERN ELECTRIC POWER CORPORATION LTD.	01-06-2022	M/o Power
B	PESB recommendations made.		
4	HIL (INDIA) LTD.	01-10-2021	D/o Chemicals & Petrochemicals
5	MECON LTD.	13-09-2021	M/o Steel
6	NATIONAL BACKWARD CLASSES FINANCE & DEVP.CO.	01-01-2021	M/o Social Justice & Empowerment
7	OIL INDIA LTD.	01-07-2022	M/o Petroleum & Natural Gas
8	SHIPPING CORPORATION OF INDIA LTD.	01-06-2022	M/o Ports, Shipping & Waterways
9	I T I LTD.	01-07-2022	M/o Heavy Industries
C	Selection process is being undertaken by SCSC / CSB / other than PESB.		
10	BENGAL CHEMICALS & PHARMACEUTICALS LTD.	01-06-2016	D/o Pharmaceuticals
11	BHARAT ELECTRONICS LTD.	01-07-2021	D/o Defence Production
12	BIOTECHNOLOGY INDUSTRY RESEARCH ASSISTANCE COUNCIL	13-12-2015	D/o Biotechnology
13	HANDICRAFTS & HANDLOOM EXPORTS CORP. OF INDIA LTD.	08-12-2016	M/o Textiles
14	HEAVY ENGINEERING CORPN. LTD.	01-01-2019	M/o Heavy Industries
15	HMT LTD.	01-08-2021	M/o Heavy Industries
16	HOUSING & URBAN DEV. CORPN. LTD.	21-12-2019	M/o Housing & Urban Affairs
17	HSCC (INDIA) LTD.	01-08-2021	M/o Housing & Urban Affairs
18	INDIAN RAILWAY CATERING AND TOURISM CORPN. LTD.	01-02-2021	M/o Railways
19	MAHANADI COALFIELDLS LTD.	01-11-2020	M/o Coal
20	OIL & NATURAL GAS CORPORATION LTD.	01-04-2021	M/o Petroleum & Natural Gas
21	SAGARMALA DEVELOPMENT COMPANY LTD.	01-09-2016	M/o Ports, Shipping & Waterways
